



Central Electricity Regulatory Commission

6th, 7th & 8th Floor, Tower-B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

Petition No. 272/TL/2026

Dated: 29.9.2026

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by **NERGS III Siang Basin Transmission Limited**, 24, Najafgarh Road, Opp. DCM Chemical, Moti Nagar, New Delhi-110015, Delhi for the establishment of the "NERGS-III Siang Basin" (hereinafter referred to as "the Project") on Build, Own, Operate and Transfer Basis consisting of the following elements:

S. No.	Name of Transmission Element	Scheduled COD	Element(s) which are pre-required for declaring the commercial operation (COD) of the respective element
1.	Establishment of new 2x500 MVA, 400/220 kV GIS Pooling station at Kaying in Arunachal Pradesh 420 kV, 80 MVar bus reactor: 2 Nos. 400 kV GIS Bus reactor bays: 2 Nos. 400/220 kV, 500 MVA ICT: 2 Nos. 400 kV GIS ICT bays: 2 Nos. 220 kV GIS ICT bays: 2 Nos. 220 kV bus coupler bay: 1 No. 400 kV GIS line bays: 2 Nqs. [for Kaying PS – Niglok PS 400 kV D/c (Quad) line] 220 kV GIS line bays: 2 Nos. [for termination of DTL of 1840 A or more per circuit] 420 kV, 50 MVar switchable line reactor with GIS bays: 2 Nos. [one in each circuit of Kaying PS – Niglok PS 400kV D/c (Quad) line] Additional space for future expansion: 400/220 kV, 2x500 MVA ICTs along with associated ICT bays at both voltage levels 420 kV, 1x80 MVar bus reactor along with associated bay 10 Nos. of 400 kV line bays (along with space for switchable line reactor) for future lines 8 Nos. of 220 kV line bays for future lines 400 kV bus sectionaliser bay: 1 set 220 kV bus sectionaliser bay :1 set 220 kV bus coupler bay: 1 no.	30th Sept. 2029	All elements are required to be commissioned simultaneously as their utilisation is dependent on the commissioning of each other.
2.	Establishment of new 400 kV GIS Switching station at Niglok in Arunachal Pradesh (with a provision for 400/220 kV level and 6000 MW LCC HVDC station) 400/220 kV, 500 MVA ICT: 2 Nos. 400 kV GIS ICT bays: 2 Nos. 220 kV GIS ICT bays: 2 Nos. 420 kV, 80 MVar bus reactor: 2 Nos. 400 kV GIS Bus reactor bays: 2 Nos. 400 kV GIS line bays: 4 Nos. [2 for Kaying PS – Niglok PS 400 kV D/C (Quad) line & 2 for Niglok PS – Gogamukh 400kV D/C (Quad) line] 420 kV, 50 MVar switchable line reactor with GIS bays: 2 Nos. [one in each circuit of Niglok PS – Gogamukh 400 kV D/C (Quad) line] 220 kV GIS line bays: 2 Nos. [for termination of Niglok (ISTS) – Niglok (new) (DoP, AP) 220 kV D/C line] 220 kV bus coupler bay: 1 no.		

Additional space for future expansion:

- Establishment of ± 800 kV, 6000 MW, Niglok (HVDC) [LCC] terminal station (4x1500 MW) along with associated interconnections with 400 kV HVAC Switchyard & all associated equipment (incl. filters)/bus extension, etc.
- 400/220 kV, 2x500 MVA ICTs along with associated ICT bays at both voltage levels
- 420 kV, 1x80 MVar bus reactor along with associated bays
- 12 Nos. of 400 kV line bays (along with space for switchable line reactor) for future lines
- 6 Nos. of 220 kV line bays for future lines
- 400 kV bus sectionaliser bay: 1 set
- 220 kV bus sectionaliser bay : 1 set
- 220 kV bus coupler bay: 1 Nos.

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| 3. | Extension at Gogamukh 400/220/132 kV (ISTS) substation
400kV line bays: 2 Nos. [for Niglok PS – Gogamukh PS 400kV D/c (Quad) line] |
| 4. | Kaying PS – Niglok PS 400 kV D/c (Quad) line |
| 5. | Niglok PS – Gogamukh 400 kV D/c (Quad) line |

Note:

1. Gogamukh 400/220/132 kV (ISTS) S/s is under implementation under North Eastern Region Expansion Scheme-XVI (NERES-XVI) scheme through TBCB route by M/s NERES XVI Power Transmission Limited (wholly owned subsidiary of Techno Electric and Engineering Company Limited). SCoD as per TSA is 30-11-2026.
2. M/s NERES XVI Power Transmission Limited shall provide space for above scope of work at under implementation 400/220/132kV Gogamukh S/s free of cost.
3. Line lengths mentioned above are tentative. Exact line length shall be ascertained after detailed survey.
2. The Central Transmission Utility of India Limited, vide its letter dated 11.6.2026, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on the record, the Commission vide order dated 29.9.2026 in Petition No. 272/TL/2026, has proposed to issue a transmission licence to the applicant for the establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to **NERGS III Siang Basin Transmission Limited**, before the Commission can be accessed at the <http://www.draipl.com> or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by **12.10.2026** at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on **13.10.2026**. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-
(Harpreet Singh Pruthi)
Secretary